

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 576 OF 2018 IN
DFR NO. 1475 OF 2018**

Dated: 16th May, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

BLA Power Pvt. Ltd.

...Appellant(s)

Vs.

**Madhya Pradesh Power Management Co.
Ltd. & Ors.**

...Respondent(s)

Counsel for the Appellant(s) : Mrs. Shikha Ohri

Counsel for the Appellant(s) : Mr. S. Venkatesh
Mr. Pratyush Singh
Mr. Sandeep Rajpurohit for R-3

ORDER

IA No. 576 of 2018

(Appln. for condonation of delay)

Issue notice to the Respondents returnable on 30.05.2018.
Mr. S. Venkatesh, learned counsel takes notice on behalf of Respondent
No. 3. Dasti, in addition, is permitted.

List the matter on **30.05.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**